

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 23 of 2019

Sidhinath Pandey and another Appellants

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Appellant: Mr. Anand Kumar Pandey, Advocate
For the Respondents: Mr. Rakesh Kumar Shahi, A.C. to S.C. (L&C)-I

Oral Order
05/Dated: 09.09.2020

As prayed on behalf of the appellant, put up this matter along with L.P.A. No. 39 of 2019 which, according to him, is listed for 10th September, 2020.

(Dr. Ravi Ranjan, C.J.)

(Sanjay Kumar Dwivedi, J.)